

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong, the 16th May, 2019

No.HCM.II/125/Pt.I/Estt/2016/60 : In pursuance to the resolution adopted in the Chief Justices' Conference, 2016, Hon'ble the Chief Justice is pleased to constitute a "Dedicated Cell" comprising following Members for utilization of funds sanctioned under 14th Finance Commission as per Action Plan of the High Court of Meghalaya:-

- | | |
|---|---------|
| 1. Secretary, Law Department | -Member |
| 2. Commissioner & Secretary Planning | -Member |
| 3. Commissioner & Secretary Finance | -Member |
| 4. Senior Technical Director, NIC | -Member |
| 5. Finance Officer, High Court of Meghalaya | -Member |
| 6. (i) Registrar General, High of Meghalaya | -Member |
| (ii) Principal District Judge, Shillong | -Member |
| 7. Director, Meghalaya State Judicial Academy, Shillong | -Member |

By order,

REGISTRAR GENERAL

Memo No.HCM.II/125/Pt.I/Estt/2016/60-A Dated Shillong, the 16th May, 2019
Copy to: -

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
3. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information and necessary action.
4. The Commissioner & Secretary, Planning, Shillong for favour of information and necessary action.
5. The Commissioner & Secretary, Finance, Shillong for favour of information and necessary action.
6. The State Informatic Officer, NIC, Shillong for information and necessary action.
7. The Finance Officer, High Court of Meghalaya, Shillong for favour of information and necessary action.
8. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of information and necessary action.
9. The Principal District Judge, Shillong for favour of information and necessary action.
10. The Director, Meghalaya State Judicial Academy, Shillong for favour of information and necessary action.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong for uploading this notification in the official website.
12. Notification File.
13. Office copy.

REGISTRAR GENERAL